

Securities Appellate Tribunal

THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Dr. C.K.G. Nair, Member/Justice M. T. Joshi, Judicial Memt
Coram - Presiding Officer//Members/

CIVIL CAUSE LIST OF DATE :23/03/2020 AT 11-30 A.M.

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Admission/.....				
1	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
2	SEBI Appeal	92/2020	KSS Ltd. Vs. SEBI	Lalit Joshi, Advocate
For Admission Disposal				
3	SEBI Appeal	289/2018	Nagmeheshwar Balraj Yellamelli Vs. SEBI	J.J. Bhatt,Adv. i/b Hiral Shah, Adv. Vishal Kanade,Adv. i/b MDP and Partners
		A/w		
	SEBI Appeal	310/2018	Jinesh Devendra Bhatt and Ors. Vs. SEBI	J.J.Bhatt,Adv. i/b R.V.Legal Vishal Kanade,Adv. i/b MDP and Partners
		A/w		
	SEBI Appeal	340/2018	Deepak Padhurang Vikhape Vs. SEBI	J.J. Bhatt,Adv. i/b Hiral Shah, Adv. Vishal Kanade,Adv. i/b MDP and Partners
		& Misc. App-10. 276/2018		
4	SEBI Appeal	410/2019	Amit Misra Vs. SEBI	Mr. Amit Agrawal, Advocate-i/b-RegstreetLaw Advisor Chirag Bhavsar,Adv. i/b MDP and Partners
5	SEBI Appeal	321/2018	Mr. Suresh S. Mehta Vs. SEBI	Prachi Pandya, Adv - i/b- Corporate Attorneys Mustafa Doctor,Sr. Adv. i/b K. Ashar and Co.

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6	SEBI Appeal Alw	197/2019	Daulat Laxmilal Chandraliya Vs. SEBI	Kamal Agrawal, CA Kevic Setalvad, Sr. Adv. i/b MDP and Partners
	SEBI Appeal & Misc. App. No. 370/2019	286/2019	Daulat Laxmilal Chandraliya Vs. SEBI	Kamal Agrawal, CA Kevic Setalvad, Sr. Adv. i/b MDP and Partners
7	SEBI Appeal Alw	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur, Adv. i/b Zerick Dastur, Adv and Sol Kevic Setalvad, Sr. Adv. i/b K. Ashar and Co.
	SI Appeal Alw	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Prakash Shah and Associates Fredun De Vitre, Sr. Adv. i/b K. Ashar and Co.
	SEBI Appeal Alw	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor, Sr. Adv. i/b Alliance Law Rafique Dada, Sr. Adv. i/b K. Ashar and Co.
1	SEBI Appeal Alw	288/2019	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti, Sr. Adv.-Shardul A marchand Mangaldas Kevic Setalvad, Sr. Adv. i/b K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	289/2019	Motilal Oswal Commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond, Sr. Adv. i/b Parinam Law Associates Kevic Setalvad, Sr. Adv. i/b K. Ashar and Co.
8	SEBI Appeal & Misc. App. No. 455/2019	368/2019	Devendra Suresh Gupta Vs. SEBI	Vikas Bengani, Advocate Anubhav Ghosh, Adv. i/b The Law Point
9	SEBI Appeal & Misc. App. No. 508/2019 Alw	416/2019	Mr. Palem Srikant Reddy Vs. SEBI	Alliance Law Mr. Swapnil Jain, AGM
10	SEBI Appeal & Misc. App. No. 646/2019	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate-i/b ELP
10	SEBI Appeal & Misc. App. No. 647/2019	585/2019	RSC International Ltd. Vs. BSE Ltd. and Ors.	Kamal Agrawal, CA S. Divekar, Adv.-R1, None for R2 and R3
11	SEBI Appeal & Misc. App. No. 659/2019 & Misc. App. No. 660/2019	598/2019	Bhavna Gupta Vs. SEBI	Dr. S.P. Sharma, Advocate Anubhav Ghosh, Adv. i/b The Law Point
12	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Somasekhar S., Adv. Anubhav Ghosh, Adv. i/b The Law Point
13	SEBI Appeal & Misc. App. No. 20/2020 & Misc. App. No. 21/2020	25/2020	Shikha Gupta Vs. SEBI	Dr. S. P. Sharma, Advocate Anubhav Ghosh, Adv. i/b The Law Point

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
14	SEBI Appeal & Misc App. No. 28/2020 & Misc App. No. 29/2020	29/2020	Shikha Gupta Vs. SEBI	Dr. S. P. Sharma, Advocate Anubhav Ghosh, Adv. i/b The Law Point

DJ
20/3/2020

पंजीकार / REGISTRAR
प्रतिभूति अपीलिय न्यायाधिकरण
SECURITIES APPELLATE TRIBUNAL
मुंबई / MUMBAI